

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
IA-3379/(ND)/2020
In
IB-1348/2019

IN THE MATTER OF:

Nisus Finance & Investment Managers LLP & Anr.
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.

...**FINANCIAL CREDITOR**

...**RESPONDENT**

SECTION

U/s 7 IBC Code 2016

Order delivered on 30.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Dr. Farrukh Khan and Ms. Shantala Sankrit Advocates
For the Respondent/CD :
For the Intervener/IRP : Mr. Jitender Arora, IRP , Ms. Shweta Arora, Advocate

ORDER

IA-3379/2020 filed in IB-1348/ND/2019 :

The IRP has mentioned that I.A-3379/2020 which was supposed to be listed today has not been listed. In the I.A, the Cause title has been amended. Therefore, the IRP is directed to issue private notice to the respondents. The IRP is also permitted to send a fresh notice to the respondents by all modes and file the proof of service along with an Affidavit.

List on 19.10.2020.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
IA3675(ND)/2020
In
IB-1348/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC Code 2016

Order delivered on 30.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Dr. Farrukh Khan and Ms. Shantala Sankrit Advocates
For the Respondent/CD :
For the Intervener/IRP :

ORDER

IA-3675/2020 filed in IB-1348/ND/2019 :

This I.A. has already been dismissed vide Order dated 9th Sept, 2020.

- Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)